PROGRAMME
Subject: “Regulatory Framework and Dispute Resolution in Telecom, Broadcasting and Cable Services Sectors”
Saturday 14th May, 2011
Hotel Brahmaputra Ashok, Guwahati

09.30 am to 10.00 am Registration of delegates

INAUGURAL SESSION
10.00 am to 10.05 am Lighting of the Lamp
10.05 am to 10.10 am Felicitation of the dignitaries.
10.10 am to 10.20 am Welcome Address by Shri G.D. Gaiha, Member, Telecom Disputes Settlement and Appellate Tribunal (TDSAT)
10.20 am to 10.35 am Presentation by Shri Manjul Bajpai, President, Telecom Lawyer Association
10.35 am to 10.45 am Presentation by Ms. Neena Bansal Krishna, Director (ADR), Delhi Disputes Resolution Society on Negotiation and Mediation.
10.45 am to 11.05 am Address by Hon’ble Shri Justice Madan Bhimarao Lokur, Chief Justice, High Court of Gauhati (Chief Guest)
11.05 am to 11.25 am Inaugural address by Hon’ble Dr. Justice Mukundakam Sharma, Judge, Supreme Court of India
11.25 am to 11.45 am Keynote address by Hon’ble Shri S.B. Sinha, Chairperson, TDSAT.
11.45 am to 11.50 am Vote of thanks by Shri P.K. Rastogi, Member, TDSAT
11.50 am to 11.55 am Presentation of Mementos to the Dignitaries.

BUSINESS SESSION-I
“REGULATORY FRAMEWORK AND DISPUTE RESOLUTION IN THE BROADCASTING AND CABLE SERVICES SECTORS”

12.05 pm to 12.10 pm Opening remarks and introduction of the panelists by the Moderator of the Session Shri Ramji Srinivasan, Senior Advocate
(i) Presentation by Shri Ashok Mansukhani, President, MSO Alliance
12.10 pm to 12.25 pm Panelists:
(ii) Shri George Elias, Principal Advisor, TRAI
(iii) Shri Ashok Mansukhani, President, MSO Alliance
(iv) Mrs. Roop Sharma, President, Cable Operators Federation of India
(v) Shri Ravi P. Gandhi, Vice President & Head of Corporate Regulatory, DTH Airtel
12.25 pm to 01.30 pm Discussion and interactive session of the panelists with the audience and closing remarks by Shri Ramji Srinivasan
01.30 pm to 01.35 pm Presentation of Mementos
BUSINESS SESSION-II

“REGULATORY FRAMEWORK AND DISPUTE RESOLUTION IN THE TELECOM SECTOR”

02.15 pm to 02.20 pm Opening remarks and Introduction of the panelists by the Moderator of the Session Shri Rajan S. Mathews, Director General, COAI,
Presentations by
2.20 pm to 2.30 pm 1. Shri Upamanyu Hazarika, Senior Advocate
2.30pm to 2.40 pm 2. Shri S. C. Khanna, Secretary General, AUSPI.

Panelists:
(i) Shri Upamanyu Hazarika, Senior Advocate
(ii) Shri N.N. Banerjee, CGM, BSNL
(iii) Shri S. K. Gupta, Advisor, TRAI
(iv) Shri Hasan Zaheer, Deputy Director General (TERM), ASSAM, DOT
(v) Shri S. C. Khanna, Secretary General, AUSPI
(vi) Shri Abu Hanifa, Senior Consultant, Gram Vikas Parishad Rangaloo

02.40 pm to 03.30 pm Discussion and interactive session of the panelists with the audience and closing remarks by Shri Rajan S. Mathews, Director General, COAI

03.30 pm to 03.35 pm Presentation of Mementos.

03.35 pm to 03.40 pm Vote of Thanks by Ms. Kajal Singh, Registrar

03.40 pm onwards TEA